

6


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	CP (IB) No. 485/9 HDB/2018
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 485/9/HDB/2018
NAME OF THE COMPANY	Prathista Industries Ltd
NAME OF THE PETITIONER(S)	NTC Logistics India Pvt Ltd
NAME OF THE RESPONDENT(S)	Prathista Industries Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T.V.P Sai Vihari	Counsel for Operational Debtor (Advocate)	9291121213	 for T.V.P Sai Vihari

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Matter is listed today for admission.

Counsel for operational creditor is present.

Issue notice to the Corporate Debtor, Registry to prepare notice and counsel for Operational Creditor to collect the notice and serve notice on the Corporate Debtor and file proof of service.

List the matter on 26.09.2018.


Member(Judl)

Pavani